

Annexure-9

Name of the corporate debtor: LION Buildcon Private Limited;

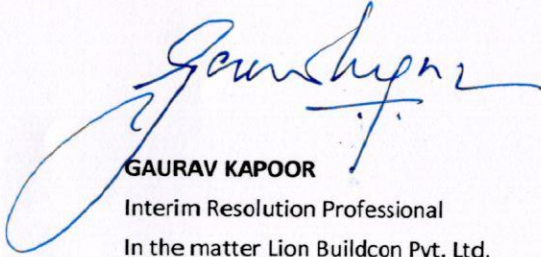
Date of commencement of CIRP : 03-July-2024;

List of creditors as on: 20-July-2024

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No | Name of creditor | Details of      |                | Details of claim admitted |                 |                                     |                             |                        | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|------------------|-----------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
|        |                  | Date of receipt | Amount claimed | Amount of claim admitted  | Nature of claim | Amount covered by Security interest | Amount covered by guarantee | Whether related party? |                            |  |                              |                                    |                 |
| 1      | N/A              | N/A             | Nil            | Nil                       | N/A             | Nil                                 | Nil                         | N/A                    | Nil                        | Nil  | Nil                          | Nil                                |                 |
|        |                  |                 |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |
|        |                  |                 |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |
|        |                  |                 |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |
|        |                  |                 |                |                           |                 |                                     |                             |                        |                            |  |                              |                                    |                 |

  
GAURAV KAPOOR  
Interim Resolution Professional  
In the matter Lion Buildcon Pvt. Ltd.



Regn. No. - IBBI/PA-001/IP-P01283/2018-2019/12002